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Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 1148/92

New Delhi this the 14th day of July 1997

Hon'ble Dr.A.Vedavalli, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

Harish Chandra Yati,  
Sub-Inspector No.D-1820,  
s/o Shri Surya Bali Yati,  
r/o C-13, Police Station Paharganj.  
New Delhi

.....Applicant  
(By Advocate: None)

Versus

1. The Commissioner of Police,  
Delhi Police,  
Police Headquarters,  
I.P.Estate, New Delhi.
2. Addl. Commissioner of Police,  
(Operations), Delhi.

....Respondents  
(By Advocate: Shri Arun Bhardwaj)

ORDER (Oral)

By Hon'ble Dr.A.Vedavalli, Member(J)

It is unfortunate that none was present for the applicant even on the last date viz; 30-5-97. In the circumstances it appears that applicant is not interested in pursuing this case further. The O.A. is, therefore, dismissed for default and non-prosecution.

R.K.Ahooja  
(R.K.Ahooja)  
Member(A)

A.Vedavalli  
(Dr.A.Vedavalli)  
Member(J)

CC.